

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-37/2013/6017/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the 18<sup>th</sup> August, 2022.

Sub: **Casual leave.**

Ref:- No. DJK.1-5/22/1181 dtd. 16.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.08.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 18.08.2022, after Court's hours, till the morning of 22.08.2022.** The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/6018/ A dated 18.08.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pao